## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-211(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA
ER(T) HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON

06.11.2017

NAME OF THE COMPANY:

MY Agro Pvt. Ltd. Vs. M/s Amira Pure Foods

Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present:

Ms. Ruchin Midha, Mr. Gaurav Mitra, Mr. Iggu and Ms. Shriya Ray Chaudhuri, Advocates for the Petitioner

Mr. Rakesh Kumar and Ms. Chetna Bisht, Advocates for Respondent no. 11

Mr. U. K. Chaudhary, Sr. Advocate with

Mr. Sanjeev, Advocate for Contemnor 1 – 8

Mr. S. C. Gupta nad Mr. Sharan Kumar for Contemnor No. 9

## **ORDER**

No time left.

To come up on 20th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)